

एक ही पद पर काम करते रहने वाले केन्द्रीय सरकारी कर्मचारी

8466. श्री गंगा प्रसन्न सिंह : क्या गृह मंत्री उन्हीं पदों पर कार्य करते रहने वाले केन्द्रीय सरकारी कर्मचारियों के बारे में 28 मार्च, 1979 के अतिरिक्त प्रश्न संख्या 5119 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उन कर्मचारियों की दशा पर भी विचार किया है कि जो अनेक वर्षों तक एक ही बेतन पर कार्य करते हुए सेवानिवृत्त हो जाते हैं ; और

(ख) क्या सरकार का विचार इन सब बातों पर विचार करने तथा इस संबंध में शीघ्र ही कोई निर्णय लेने का है ; और यदि हाँ, तो कब तक ?

गृह मंत्रालय तथा विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री एस० डी० पाटिल) : (क) जैसा कि प्रश्न संख्या 5119 के उत्तर में पहले ही बताया जा चुका है, सेवा में प्रगतिरोध की सामान्य समस्या पहले से ही सरकार के विचाराधीन है । परन्तु सेवा निवृत्ति के बाद कर्म प्रसुविधा इस विषय में सम्मिलित नहीं है ।

(ख) उपर्युक्त (क) को देखते हुए प्रश्न नहीं उठता ।

Profits and Dividends declared by Companies

8467. SHRI GANANATH PRADHAN: Will the Minister of INDUSTRY be pleased to refer to the reply given in Lok Sabha Unstarred Question No. 9884 on 10th May, 1978 regarding companies which have declared more than 20 per cent dividends and state:

(a) the reasons for not making any specific study on the profits

earned/dividends declared by various companies manufacturing consumers goods and its percentage in relation to their investments;

(b) whether due to such lapse will the companies not take the opportunity to sell their products at exorbitant rate with very high profit margin;

(c) whether Government propose to fix profit margin for companies producing consumers goods so as to make the goods available to consumers at a cheaper rate; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (d). The main reason for not making any specific study on the profits earned/dividends declared by companies manufacturing consumer goods, is that the number of such companies is too large and diverse. Secondly, in particular cases where the Government feel that exorbitant prices are being charged, the Bureau of Industrial Costs and Prices is requested to undertake a specific study. The Department of Company Affairs have already introduced compulsory cost accounting in respect of 27 industries which indicate cost of production, selling prices and average profitability of companies engaged in the manufacture of those items.

There is no proposal under consideration of the Government to fix profit margin for companies producing all types of consumer goods. A price control extending over such a wide spectrum may be difficult to enforce.

Attack on Aurobindo Ashram, Pondicherry

8468. DR. KARAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Sri Aurobindo Ashram in Pondicherry was attacked